

RESOURCE DEVELOPMENT (SHRI-MATI KRISHNA SAHI): (a) Yes, Sir.

(b) A Statement is laid on the Table of the House [Placed in Library. See No. LT-4570/871

Demands of Teachers of Delhi Municipal Corporation and Delhi Administration

819. SHRI NARAYAN CHOUBEY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) whether any decision has been taken on the demands of teachers of Delhi Municipal Corporation and Delhi Administration;

(b) if so, the details thereof; and

(c) whether the decision is based on the report of the Chattopadhyaya Commission?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI-MATI KRISHNA SAHI): (a) No Sir

(b) and (c): Do not arise.

Blast in Durgapur Steel Plant

820. SHRI NARAYAN CHOUBEY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there has been a blast in Durgapur Steel Plant recently, and

(b) if so, the details thereof?

THE MINISTER OF STEEL AND MINES (SHRI M.L. FOTEDAR): (a) and (b) Yes, Sir. There was an explosion on June 15, 1987 in the gas washer of blast furnace No 4 of Durgapur Steel Plant.

Two workers, Shri S.P. Saha and Shri B Das, were engaged in cleaning the spray

nozzles of washer No. 7 and 8 of blast furnace No. 4 which was under shut-down. The washers had been isolated, depressurised and purged with steam and cooled. The two workers received burn injuries due to the explosion. Shri Saha died immediately while Shri Das succumbed to injuries on June 18, 1987.

The Enquiry Committee headed by Deputy General Manager (Services), investigated into the accident and came to the conclusion that the accident occurred because of the formation of an explosive mixture inside the washer No. 7 which was ignited by the accidental bursting of the bulb of the electrical hand lamp inside the washer for illumination.

Collection of Surcharge from Bombay Passengers

821. DR. DATTA SAMANT: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways have taken a decision to collect surcharge or passenger tax from Bombay passengers in order to recover two-third contribution of Maharashtra Government for Mankhurd-Belapur Railway line; and

(b) if so, the quantum of this surcharge and the date from which it is proposed to be collected?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b). The question of asking Railways to collect surcharge or passenger tax on Mankhurd-Belapur route to recover State Government's contribution to the construction cost of this project concerns Maharashtra Government and is a matter for their decision.

Deaths due to Kala-Azar and Jaundice in Bihar

822. SHRI LALITESHWAR PRASAD SHAHI: